

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-3031
ANSWERED ON- 13/08/2026

IMPLEMENTATION OF KHELO INDIA SCHEME IN TAMIL NADU

3031 SHRI TIRUCHI SIVA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the year-wise details of the funds allocated and utilized in the State of Tamil Nadu under Khelo India Scheme during the last five years;
- (b) whether the funds have been utilized to boost the number of females in sports and if so, the details thereof;
- (c) the details of parameters considered while making State-wise allocation of funds; and
- (d) the current status of Khelo India Centers and proposals for similar projects by the State during the last five years?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) Funds are allocated and released Scheme-wise and not State-wise under the Khelo India Scheme in this Ministry. The details of funds allocated and expenditure incurred under the Khelo India Scheme during the last five years, across the country, including in the State of Tamil Nadu, are as under:

(in ₹ crore)

Financial Year	Funds Allocated	Expenditure Incurred
2021-22	869.00	764.29
2022-23	600.00	596.39
2023-24	880.00	872.20
2024-25	746.54	620.75
2025-26	700.00	691.17

(b) and (c) 'Sports' being a State subject, the responsibility for development of sports, including encouragement of female sportspersons, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country, including for female sportspersons:

- i. Khelo India – National Programme for Development of Sports;
- ii. Assistance to National Sports Federations (NSFs);
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;
- iv. National Sports Awards;
- v. Pension to Meritorious Sportspersons;

- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- vii. National Sports Development Fund;
- viii. Running Sports Training centres through Sports Authority of India (SAI); and
- ix. National Centre for Sports Science and Research (NCSSR).

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

Further, the sub-component “Sports for women” of “Promotion of Inclusiveness through Sports” component of the Khelo India Scheme promotes and encourage participation of women and girls in sports across the country.

(d) As per the sanctioned 1250 Khelo India Centres, 1066 Khelo India Centres have been notified in 36 States/UTs, including in the State of Tamil Nadu. The details of various sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA) along with Khelo India Athletes (KIA) and coaches, across the country, including in the State of Tamil Nadu, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.
